

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ITEM NO. 07  
IA (IBC)/47/GB/2022  
in C.P. (IB) No. 18/GB/2021**

**Coram:**

**Hon'ble Shri Deep Chandra Joshi, Member (J):  
Hon'ble Shri Subrata Kumar Dash, Member (T):**

**Hearing through  
Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

In the matter of:

Punjab National Bank  
Vs

1. HDFC Bank Ltd.,
2. Purshotam Gaggar, RP,
3. IIFL Finance &
4. Dyna Roof Pvt. Ltd

Section: Under Section 60(5) of IBC, 2016

S. NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	MR. ADARSH DHANUKA	Advocate	Petitioner	Present in Video
2.	MR. MUKESH SHARMA	Advocate	R-1	Conference
3.	MR. NIRMAL GOENKA	Advocate	RP	

**ORDER**

**Date of Order: 18.05.2023**

The matter is taken up for hearing through Video Conferencing. Heard Learned Counsel appearing for the Petitioner, Respondent and the RP. The Learned Counsel for the Petitioner submits that as per the last order dated 27.04.2023, written submissions had been filed and copy of the same has been sent to the Respondents. Learned Counsel for the Respondent submits that the hard copy of the written submissions is yet to be filed and the same would be filed soon, however, the copy of the written submissions has been sent to the Petitioner. The Learned Counsel of the Respondent is directed to file the hard copy of the written submissions with the Registry.

**2. List the matter for further hearing on. 15.06.2023.**

Sd/-

**(Subrata Kumar Dash)  
Member (Technical)  
& Adjudicating Authority**

Sd/-

**(Deep Chandra Joshi)  
Member (Judicial)  
& Adjudicating Authority**